NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/159/2016

NAME OF THE PETITIONER(S)

: R. Srinivasan & Another

NAME OF THE RESPONDENT(S)

: M/s Thangam Metal Cans Pvt Ltd & 11 Others

UNDER SECTION

: 397/398

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

L. See theremen coursel bor letitioner Dankannyan L. Muali Clunch

R, and Rs.
R2,9,10,11,12

ORDER

Counsel for both the parties present. They prayed time for arguments. Put up on

28.07.2017 at 10.30 A.M.

S. Wifaproperon. (S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ) MEMBER JUDICIAL)